

Annexure – 7

Name of the corporate debtor: Rahuls Limited ; Date of commencement of CIRP:14.09.2023 (Order served to IRP dated 14.09.2023); List of creditors as on: 11.10.2023

Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
NIL												